

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:974

ANSWERED ON:24.02.2003

SHARING OF RIVERS WATER WITH PAKISTAN

NAWAL KISHORE RAI;RAM RAGHUNATH CHAUDHARY;RAMJI LAL SUMAN;RAVI PRAKASH VERMA;REENA CHAUDHARY;TARACHAND BHAGORA

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the extent of loss being suffered by India on account of Ravi water flowing into Pakistan as reported in Dainik Jagaran of 20thJan, 2003;
- (b) whether Pakistan is getting also the benefit of Canal Irrigation System;
- (c) if so, the reaction of the Government thereto; and
- (d) the corrective measures proposed by the Government to prevent the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) After the construction of Ranjit Sagar Dam on river Ravi, India is in a position to utilize most of the Ravi Water.

(b) to (d) Under the Indus Waters Treaty, India is under an obligation to let flow all the waters of the Western Rivers (The Indus, The Jhelum & The Chenab) except for the specified uses. Pakistan has developed their own canal system for utilization of these waters. Pakistan is also entitled to use the waters, if any, of the Sutlej Main and the Ravi Main after these rivers finally cross into Pakistan. In addition, Pakistan has been permitted to use the waters of any Tributary joining the Sutlej Main or the Ravi Main before they finally cross into Pakistan, for Domestic, Non-Consumptive and specified Agricultural uses.

India has already built storage dams on the rivers Sutlej, Beas and Ravi. On completion of remaining portion of Indira Gandhi Nahar Pariyojna-Stage-II, Sidhmukh Nohar Project (Rajasthan), Shahpur Kandi Barrage on river Ravi and Sutlej Yamuna Link Canal, India shall be in a position to utilize most of the waters of these rivers.